

1551512

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Sri. R. Reghu, B.Sc. LL.B, District & Sessions Judge, Thalassery.

DATED: 08-12-2017.

The following Judicial Officers will be out of jurisdiction during the period noted below. Hence following charge arrangements are ordered.

| Sl. No | Name and designation of the Judicial Officers will be out of jurisdiction. | Period of absence from Jurisdiction | Name and designation of the Judicial Officers placed in charge of judicial officers during the period noted in column No. III |
|--------|--|---|---|
| I | II | III | IV |
| 1 | Sri. Prakash. R.T, Judge, MACT, Thalassery. | From 9.00 AM on 21-12-2017 till 9.00 AM on 03-01-2018 | Sri. Rajeev. K.S Addl. District & Sessions Judge -III /Addl. MACT, Thalassery |
| 2 | Sri. P.N. Vinod, Addl. District & Sessions Judge -II/ Addl. MACT, Thalassery. | From 5.00 PM on 22-12-2017 till 9.30 AM on 26-12-2017 | Sri. V.N. Vijayakumar Addl. District & Sessions Judge -IV/Addl. MACT, Thalassery. |
| | | From 9.30 AM 26-12-2017 till 9.30 AM on 30-12-2017 | Sri. Rajeev. K.S Addl. District & Sessions Judge -III /Addl. MACT, Thalassery |
| | | From 9.30 AM on 30-12-2017 till 9.30 AM on 01-01-2018 | Sri. V.N. Vijayakumar Addl. District & Sessions Judge -IV/Addl. MACT, Thalassery. |
| 3 | Sri. Rajesh. K Addl. Asst. Sessions Judge, Thalassery. | From 5.00 PM on 09-12-2017 till 10.00 AM on 10-12-2017 | Sri. K.P. Anil Kumar, Prl. Asst. Sessions Judge, Thalassery. |

Sd/-

DISTRICT & SESSIONS JUDGE.

Copy to:-

- 1) The Judge, MACT, Thalassery.
- 2) The Addl. District and Sessions Judge - II, III & IV, Thalassery.
- 3) The Prl. And Addl. Assistant Sessions Judge, Thalassery.
- 4) The Public Prosecutor, Thalassery.
- 5) The Station House officer, Thalassery.
- 6) The Secretary, All Bar Association in this District.
- 7) The Judicial Service Centre, for uploading in District Court's Website and sending e-mail to concerned Officers and Courts)

BY ORDER

SHERISTADAR